## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 67(ND)/2016

IN THE MATTER OF:

Sh. Rajesh Gupta .....Petitioner

v.

M/s. Centum Finance Ltd. & Ors. ......Respondents

SECTION: UNDER SECTION 397-398 of the Companies Act

Order delivered on 12.02.2018

## Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

## PRESENTS:

For the Petitioner(s): Dr. U.K. Chaudhary, Senior Advocate with Mr.

Govind Rishi & Mr. Himanshu Vij, Advs.

For the Respondent(s): Ms. Lakshmi Gurung, Mr. Ashish Singh Baghel & Mr.

Rishi Sood, Advocates for Income Tax Dept.

## **ORDER**

For order, see C.P. No. 64(ND)/2016